

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

IA No. 46 of 2013 in (R.P.) DFR No. 165 of 2013

Dated : 25th April, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Odisha Power Transmission Corporation Ltd. ... Appellant (s)

Versus

Odisha Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant(s) : Mr. R.K. Mehta
Mr. R.R. Pathak

ORDER

This Review Application filed along with condonation of delay has been filed as against the Judgment rendered by the other Bench.

Therefore, post this matter before the other Bench on **02.05.2013**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/rkt